

(a) the names and details of the major power projects submitted by Himachal Pradesh Government to Union Government for approval during the last one and a half year; and

(b) the amount allocated by the Union Government to State Government for those projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). In the last one and a half years only one major power project viz: the Dhamwari Sunda Hydro Electric Project (2*35 MW) in Himachal Pradesh was received in the Central Electricity Authority (CEA) and has been found to be in order from techno-economic angle by CEA in October, 1991. The formal clearance to the project would be issued only after clearances from Environment and Forest (Conservation) Act angles are available and after compliance with Section 29 of Electricity (Supply) Act, 1948. Central Water Commission is also yet to carry out further investigation which requires studies to be carried out by the project authorities at the detailed design stage. The question of allocation of funds at this stage would not arise.

[English]

Arms and Contrabands Seized from LTTE

513. PROF. K.V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken to prevent the carrying of arms and contraband by LTTE to Tamil Nadu; and

(b) the quantity of arms and ammunition seized from LTTE during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) The steps taken in this direction include strengthening of coastal patrolling, searches and seizures for recovery of arms and contrabands and arrests of persons involved in these activities.;

(b) The information is being obtained from the State Government and will be laid on the Table of the House.

[Translation]

Closing of I.T.I In Rae-Bareilly

514. SHRI RAM SAGAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to close down the Indian Telephone Industry (ITI) located in Rae-Bareilly;

(b) if so, the details thereof; and

(c) the scheme formulated for the employees who are likely to be retrenched?

DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) and (c). Does not arise.

[English]

Supply of Sophisticated Weapons to Haryana Police

515. SHRINARAIN SINGH CHAUDHRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to provide sophisticate weapons to

the Haryana Police as per the demand of Haryana Government from time to time, to curb terrorist activities in the State; and

(b) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). Sophisticated weapons are being provided to the Haryana Police keeping in view the availability of such weapons and the requirement of the other State/UTs and the Central Police/Para-Military organisations.

[*Translation*]

Migration of Kashmiri Hindus

516. SHRISUSHIL CHANDRA VERMA: will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Kashmiri Hindus who have migrated from Kashmir Valley and the places to which they have migrated;

(b) the places where their families have been rehabilitated;

(c) whether any survey has been conducted by the State Administration to ensure that the house of Kashmiri Pandits are safe in the valley; and

(d) the number of houses of Kashmiri Hindus which have been forcibly occupied by militants?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The Kashmiri migrants have migrated from the Valley mostly to Jammu and Delhi and some to other places

in Himachal Pradesh, Punjab, Haryana, Uttar Pradesh, Rajasthan, Madhya Pradesh and Maharashtra. Over 40,000 migrant families in Jammu and 18,000 families in Delhi have been registered.

2. The permanent rehabilitation of these migrants outside the Valley has not been contemplated. The Government is providing relief including cash assistance to the migrants. Respective State Governments have issued instructions regarding relief to migrants in those States.

3. The Government of Jammu & Kashmir is keeping a general watch on the premises of the migrants in the valley within the available resources. The State Government has also undertaken assessment of losses to the properties of the migrants wherever feasible. Some houses, abandoned by the migrants, were found to have been occupied by the militants during combing operations.

Telecast of Programmes on Delhi Doordarshan

517. SHRI SURYA NARAYAN YADAV: will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether the programmes telecast on channel I of Delhi Doordarshan are more clearly visible than the programmes of channel II; and

(b) if so, the reasons for telecasting 'News' on both the channels simultaneously whereas this was not the practice sometime back?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir. Both are clearly visible.

(b) With a view to introduce new pro-